

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 12-11-2018 TO 16-11-2018**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
<b>FINAL ORDERS</b>				
1	C/52595/2018	53229/2018	6/11/2018	12/11/2018
2	ST/53471/2014	53233/2018	6/11/2018	12/11/2018
3	ST/52804/2014	53238/2018	6/11/2018	12/1/2018
4	C/51178/2018	53242/2018	9/11/2018	12/11/2018
5	C/50691,50697/2018	53243-53244/2018	9/11/2018	12/11/2018
6	C/511,52268-52269/2018	53248-53250/2018	12/11/2018	13/11/2018
7	ST/53612/2015	53252/2018	13/11/2018	16/11/2018
8	C/5217352177,52594/2018	53253-53258/2018	13/11/2018	16/11/2018
9	ST/54616/2014	53277/2018	14/11/2018	16/11/2018
10	ST/5324/2015	53282/2018	15/11/2018	16/11/2018
<b>MISC ORDERS</b>				
1	ST/5740/2018	50802/2018	6/11/2018	12/11/2018
2	ST/54878/2014	50823/2018	15/11/2018	16/11/2018

**7 Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				 Deputy REGISTRAR
--	--	--	--	---